

1	2	3	4	5	6
4.	Rajasthan	11.00			
5.	Tamil Nadu		31.00		
6.	Uttar Pradesh			44.00	
	TOTAL	64.20	31.00	58.05	0.00

### Setting up bio-toilets in village panchayats

1777. SHRI MD. NADIMUL HAQUE: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Central Government has any proposal to set up bio-toilets in a large number of village panchayats in the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether it is proposed to expand the scheme throughout the country;
- (d) if so, the details thereof; and
- (e) by when all the village panchayats are likely to be covered under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) to (e) The Ministry of Drinking Water and Sanitation (MDWS) implements the Centrally Sponsored Scheme, Swachh Bharat Mission (Gramin) [SBMG] to facilitate States in accelerating rural sanitation coverage. Under Swachh Bharat Mission (Gramin), the focus is increase in rural sanitation coverage to eliminate open defecation by construction and use of toilets. A menu of technological options are available that ensure safe disposal of human excreta. The States are free to choose any technology for safe disposal of excreta, including bio-toilets.

### Funds for drinking water and sanitation

†1778. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government has provided funds to the States for drinking water and sanitation campaign in the financial year 2015-16;

†Original notice of the question was received in Hindi.

- (b) if so, the details thereof, State-wise;
- (c) whether there are such States to whom funds have been allocated under the said head but the same was not released; and
- (d) if so, the reasons for not providing funds to those States along with their names?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) Under National Rural Drinking Water Programme (NRDWP), funds are allocated and released to States / UTs for strengthening of rural water supply. 5% of NRDWP funds are earmarked for Support activities to be undertaken under the Programme. Under Support component of NRDWP, States may take up activities related to judicious usage of water and for promoting safe drinking water among rural population of the country. States can consider using this fund for the Information Education and Communication (IEC) activities including in triggering leading to demand generation and sustained use of the facilities in capacity building. The details of funds allocated and released to States under Support component during the current financial year 2015-16 is given in the Statement-I (*See* below). Under Sanitation, Swachh Bharat Mission (Gramin) has been launched from 2.10.2014 with a goal to achieve Swachh Bharat by 2nd October, 2019. State/UT-wise, central share released during 2015-16 is given in the Statement-II (*See* below).

(c) and (d) Under NRDWP, although this Ministry makes efforts to release the complete component wise allocation of funds to each State / UT, there are cases of non-release of complete allocation of funds to States due to non-submission of required documents for release of funds *i.e.* utilization certificates or Audited Statement of Accounts or any other discrepancy. The names of the States / UTs which have not released the complete allocation of NRDWP-Support funds in 2015-16 as on 10.03.2016 are Bihar, Goa, Jammu and Kashmir, Arunachal Pradesh, Karnataka, Kerala, Meghalaya, Nagaland, Sikkim, Uttarakhand, Chhattisgarh, Jharkhand, Madhya Pradesh, Telangana, Punjab, Mizoram, Odisha, Andaman and Nicobar and Puducherry. Since Swachh Bharat Mission (Gramin) is demand driven scheme, hence no state-wise funds allocated. Funds to all States/UTs excluding Dadra Nagar Haveli released during 2015-16. Fund could not be released to Dadra and Nagar Haveli due to non-availability of Utilization Certificates. No Project sanctioned in Daman and Diu, Lakshadweep, Chandigarh and Delhi.

**Statement-I***Details of funds released under NRDWP-Support components as on 10.03.2016*

(in ₹ lakh)

Sl. No.	Name of the State	Allocation	Release
1.	Andaman and Nicobar	0.38	0.0
2.	Andhra Pradesh	810.43	810.43
3.	Arunachal Pradesh	323.7	317.56
4.	Assam	1092.26	1092.26
5.	Bihar	1175.46	585.10
6.	Chhattisgarh	402.35	200.28
7.	Goa	14.75	7.34
8.	Gujarat	1046.19	1046.19
9.	Haryana	345.22	345.22
10.	Himachal Pradesh	402.06	402.06
11.	Jammu and Kashmir	1361.94	678.42
12.	Jharkhand	537.17	267.38
13.	Karnataka	1347.2	671.08
14.	Kerala	347.58	173.00
15.	Madhya Pradesh	1200.73	833.55
16.	Maharashtra	2053.89	2053.89
17.	Manipur	134.49	134.49
18.	Meghalaya	174.72	108.36
19.	Mizoram	93.56	91.79
20.	Nagaland	115.31	71.50
21.	Odisha	636.18	604.23
22.	Puducherry	4.44	0
23.	Punjab	242.25	120.59
24.	Rajasthan	2191.31	2191.31
25.	Sikkim	38.83	24.08

Sl. No.	Name of the State	Allocation	Release
26.	Tamil Nadu	771	771.00
27.	Telangana	549.81	273.68
28.	Tripura	132.15	132.15
29.	Uttar Pradesh	2150.79	2150.79
30.	Uttarakhand	433.95	216.00
31.	West Bengal	924.78	924.78
	TOTAL	21054.88	17298.51

**Statement-II**

*Central fund released under SBM(G) during 2015- 16 (Up to 29.2.2016)*

(₹ in crore)

Sl. No.	States/UTs Name	Released during 2015-16 (Up to 29-2-2016)
1	2	3
1.	Andaman and Nicobar Islands	1.00
2.	Andhra Pradesh	234.17
3.	Arunachal Pradesh	38.71
4.	Assam	187.67
5.	Bihar	182.14
6.	Chhattisgarh	144.72
7.	Dadra and Nagar Haveli	0.00
8.	Goa	1.05
9.	Gujarat	478.22
10.	Haryana	29.53
11.	Himachal Pradesh	4.37
12.	Jammu and Kashmir	4.05
13.	Jharkhand	97.32
14.	Karnataka	335.45
15.	Kerala	8.50

1	2	3
16.	Madhya Pradesh	220.28
17.	Maharashtra	567.45
18.	Manipur	44.19
19.	Meghalaya	35.65
20.	Mizoram	3.32
21.	Nagaland	10.83
22.	Odisha	566.50
23.	Puducherry	2.00
24.	Punjab	23.90
25.	Rajasthan	938.73
26.	Sikkim	1.93
27.	Tamil Nadu	78.94
28.	Telangana	128.39
29.	Tripura	15.39
30.	Uttar Pradesh	462.69
31.	Uttarakhand	40.82
32.	West Bengal	575.53
TOTAL		5463.44

**Solar power based water supply scheme in A.P.**

1779. SHRI C.M. RAMESH: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that solar power based dual pump water supply scheme is being implemented in East Godawari district of Andhra Pradesh;

(b) how many habitations in the above district are expected to get water supply;

(c) whether it is also a fact that no habitation has been covered since the implementation of the scheme *i.e.* 2013;

(d) if so, the reasons therefor; and

(e) by when all the identified habitations in the above district would be covered under the above scheme?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) Yes Sir.